

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 641 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 09th May, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Bhopal**, is organizing 6 days "**Training on Mediation**" programme from **13-18 May, 2014**, at **Bhopal**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Vidisha, Sagar, Hoshangabad, Dewas, Mandsaur, Betul & Harda** (31 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 642/Confdl./2014
II-2-74/2009 (Part-3)

Dated 09th May, 2014

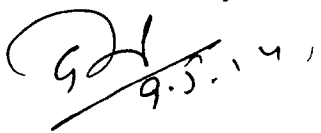
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Yogesh Dutta (Shukla), I A.D.J., Hoshangabad.
2. Shri Anil Kumar Sohane, IV A.D.J., Sagar.
3. Shri Akhilesh Shukla, I A.D.J., Khurai, District Sagar.
4. Shri Suresh Singh, II A.D.J., Hoshangabad.
5. Shri Anil Kumar Singh, A.D.J., Sonkatch, District Dewas.
6. Shri Prakash Chandra Arya, II A.D.J., Gohad, District Bhind.
7. Shri Prashant Kumar Nigam, I A.D.J., Betul.
8. Ku. Suman Shrivastava, II A.D.J., Betul.
9. Shri Padmesh Shah, I A.D.J., Multai, District Betul.
10. Shri Devilal Soniya, AJ to C.J.Cl.-I & ACJM, Harda.
11. Shri Tajinder Singh Ajmani, C.J.Cl.-I & ACJM, Itarsi, District Hoshangabad.
12. Smt. Kumudini Patel, II C.J.Cl.-I, Hoshangabad.
13. Shri Hemant Kumar Agrawal, AJ to CJ-I, Basoda, District Vidisha.

14. Shri Rajendra Singh Thakur, C.J.Cl.-I, Sironj, District Vidisha.
15. Shri Surendra Meshram, C.J.Cl.-I, Pipariya, District Hoshangabad.
16. Ku. Savita Jadiya, III C.J.Cl.-I, Vidisha.
17. Smt. Smrita Singh Thakur, II AJ to I C.J.Cl.-I, Hoshangabad.
18. Dr.Ku.Mahjabeen Khan, AJ to I C.J.Cl.-I, Vidisha.
19. Shri Anand Jambhulkar, AJ to I C.J.Cl.-I, Betul.
20. Shri Naresh Kumar Meena, C.J.Cl.-I, Bhanpura, District Mandsaur.
21. Ku. Anita Khajuriya, II C.J.Cl.-II, Basoda, District Vidisha.
22. Shri Vaibhav Saxena, III C.J.Cl.-II, Betul.
23. Shri Manish Kumar Lowanshi, I C.J.Cl.-II, Harda.
24. Shri Varindra Kumar Tiwari, II C.J.Cl.-II, Sagar.
25. Dr. Sudhanshu Saxena, II AJ to I C.J.Cl.-II, Sagar.
26. Shri Dinesh Kumar Prajapati, V C.J.Cl.-II, Sagar.
27. Ku. Sandhya Maravi, AJ to I C.J.Cl.-II, Betul.
28. Shri Abhilash Jain, II C.J.Cl.-II, Khurai, District Sagar.
29. Shri Shashank Singh, I C.J.Cl.-II, Banda, District Sagar.
30. Shri Prakash Kumar Uiekey, AJ to C.J.Cl.-II, Bhainsdehi, District Betul.
31. Shri Nimish Raja, III C.J.Cl.-II, Multai, District Betul.

With a direction to participate in the 6 days "Training on Mediation" programme from 13-18 May, 2014, at Bhopal.

3. District and Sessions Judge, **Vidisha / Sagar / Hoshangabad / Dewas / Mandsaur / Betul / Harda** for information and necessary action.
 - **The District & Sessions Judge, Bhopal has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 150/2014, dated 21.04.2014 and 394/2014, dated 08.05.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL